

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

Thursday, the 7th day of April 2022 / 17th Chaithra, 1944WP(C) NO. 12894 OF 2022 (J)**PETITIONER:**

M/S. ROYAL SAND & GRAVELS PVT. LTD. REPRESENTED BY ITS MANAGING DIRECTOR MOHAMMED FAZEEL T. A., AGED 43 YEARS, PLAZA JUNCTION, DHONI P. O., PALAKKAD DISTRICT, KERALA - 678 009 REPRESENTED BY ITS MANAGING DIRECTOR MOHAMMED FAZEEL T. A.

RESPONDENT:

1. UNION OF INDIA, THROUGH ITS SECRETARY (REVENUE) MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, GOVERNMENT OF INDIA, NORTH BLOCK, NEW DELHI G.P.O. - 110001
2. STATE OF KERALA, REPRESENTED BY ITS CHIEF SECRETARY, SECRETARIAT, THIRUVANANTHAPURAM G.P. O., THIRUVANANTHAPURAM, PIN - 695001
3. COMMISSIONER, OFFICE OF THE COMMISSIONER, STATE GOODS AND SERVICE TAX DEPARTMENT, TAX TOWER, KARAMANA P. O., THIRUVANANTHAPURAM, PIN - 673006
4. JOINT COMMISSIONER, OFFICE OF THE JOINT COMMISSIONER, STATE GOODS AND SERVICE TAX DEPARTMENT, 1ST FLOOR, STATE GST COMPLEX, CIVIL STATION P. O., PALAKKAD, PIN - 678001
5. STATE TAX OFFICER (INVESTIGATION BRANCH), OFFICE OF ASSISTANT COMMISSIONER OF STATE TAX (INT.), STATE GOODS AND SERVICE TAX DEPARTMENT, 1ST FLOOR, STATE GST COMPLEX ANNEX, CIVIL STATION P. O., PALAKKAD, PIN - 678001
6. STATE TAX OFFICER, 1ST CIRCLE, STATE TAX OFFICER, STATE GOODS AND SERVICE TAX DEPARTMENT, 4TH FLOOR, STATE GST COMPLEX, CIVIL STATION P. O., PALAKKAD, PIN - 678001

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay all further proceedings for completion of assessments against the petitioner in pursuance of Exts. P9 and P10-show cause notices for AY 2017-2018 and 2018-2019 pending disposal of the Writ Petition(C).

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of SRI.V.V.ASOKAN(SENIOR ADVOCATE) along with M/S. MOHAMMED SADIQUE.T.A & SHANKAR V., Advocates for the petitioner, ASSISTANT SOLCITOR GENERAL OF INDIA for respondent 1, GOVERNMENT PLEADER for respondent 2 and of SRI.P.R.SREEJITH, STANDING COUNSEL for respondents 3 to 6, the court passed the following:-

ORDER

Admit.

Assistant Solicitor General of India takes notice for respondent No.1.

Government Pleader takes notice for respondents 2 to 6.

There will be an interim stay as prayed for, until further orders. Post along with WP(C) No. 7003/2020.

Sd/- BECHU KURIAN THOMAS JUDGE



APPENDIX OF WP(C) 12894/2022

Exhibit P9

**TRUE COPY OF THE SHOW CAUSE NOTICES ISSUED BY THE 5TH
RESPONDENT TO THE PETITIONER FOR AY 2017-2018 DATED
15.02.2022**

Exhibit P10

**TRUE COPY OF THE SHOW CAUSE NOTICES ISSUED BY THE 5TH
RESPONDENT TO THE PETITIONER FOR AY 2017-2018 DATED
15.02.2022**

